GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:304 ANSWERED ON:27.07.2010 WELFARE SCHEME FOR CPF PERSONNEL Laguri Shri Yashbant Narayan Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds sanctioned, released and utilised for the welfare of Central Paramilitary Force (CPF) personnel combating terrorists in the country during each of the last three years and the current year, force-wise;
- (b) whether the Government has any proposal to enhance the welfare activities for CPF personnel;
- (c) if so, the details thereof;
- (d) whether the Government has received any complaints with regard to misutilisation/diversion of such funds for other activities; and
- (e) if so, the details thereof and the steps taken by the Government to monitor and ensure proper utilisation of such funds?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): A statement is laid on the Table of the House.